

O.A. no. 553/2005

7.9.2011

On account of sudden bomb blast outside Delhi High Court, the CAT Bar Association has resolved to abstain from judicial work.

List on 17.10.2011.

SPS
(S.P. Singh)
M(A)

AS
(Justice Alok K Singh)
M(J)

O.R.

Case already
fixed on 17.10.11.
As per orders
of Hon'ble Member
(J) H.O.D. case
prepared on
22-9-2011.

V.Am
20-9-11

SPS
copy sent
dated 22-9-11
S.P.S.
27-9-2011

O.A.No.553/2005

Dated:-20.09.2011.

Hon'ble Sri. Justice Alok Kumar Singh, Member (J)
Hon'ble Sri. S.P. Singh, Member (J)

List revised. Nobody is responding for the applicant.

The O.A. is dismissed in default and for non-prosecution.

SPS
Member (A)

Alok
Member (J)

Amit/-